

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 03 of 2020

IN THE MATTER OF:

Pawan Kumar Agarwal

...Appellant

Versus

Asset Reconstruction Company (India) Ltd.

.....Respondent

Present:-

**For Appellant: Mr. Abhijeet Sinha and Mr. Saikat Sarkar, Advocates.
Mr. Pawan Kumar Agarwal.**

For Respondent: Mr. Kunal Tandon, Ms. Megha Tyagi, Mr. Utsav Mukherjee, Ms. Smriti Churiwal, Mr. kamal Nayan Jain and Mr. Vinay Tibrewal, Advocates for R-1.

WITH

Company Appeal (AT) (Insolvency) No. 625 of 2020

IN THE MATTER OF:

Pawan Kumar Agarwal

...Appellant

Versus

Asset Reconstruction Company (India) Ltd. & Anr.

.....Respondents

Present:-

**For Appellant: Mr. Abhijeet Sinha and Mr. Saikat Sarkar, Advocates.
Mr. Pawan Kumar Agarwal.**

For Respondent: Mr. Kunal Tandon, Ms. Megha Tyagi, Mr. Utsav Mukherjee, Ms. Smriti Churiwal and Mr. Vinay Tibrewal, Advocates for R-1.

O R D E R
(Virtual Mode)

22.01.2021 Heard learned counsel for the Respondent in-part. For continuation, List these Appeals on **27th January, 2021** at **2:00 PM.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

R. N./nn/